

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 15

Dated Guwahati, the 7th March, 2022

Hon'ble the Chief Justice has been pleased to allow the use of the guest rooms of Bungalow No. 1, in the Kohima Bench of Gauhati High Court, by Hon'ble Judges of the Principal Seat of the Gauhati High Court, stationed at Kohima Bench, in connection with holding courts at Kohima Bench, keeping the master rooms reserved for His Lordship, Hon'ble the Chief Justice.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.III-40/2019/987-1004/G, Dated: 7th March, 2022

Copy to:

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
13. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court.
14. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
16. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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7/3/2022